

ANNEXURE 6

Name of the corporate debtor: RABIRUN VINIMAY PVT. LTD;

Date of commencement of liquidation: 05th March 2020;

List of stakeholders as on : 14.10.2022

List of operational creditors (Other than Workmen and Employees and Government Dues)

| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | | | Amount of claim rejected | Amount of claim under verification | Remarks, if any | |
|---------|--|---------------------------|----------------|---------------------------|------------------------------|---|--|-----------------------------|--|----------------------------|--------------------------|------------------------------------|-----------------|--|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by lien or attachment pending disposal | Whether lien/ attachment removed?(Yes/No) | Amount covered by guarantee | % share in total amount of claims admitted | Amount of contingent claim | | | | Amount of any mutual dues, that may be set-off |
| 1 | BAGRECHA & ASSOCIATES | 29-02-2020 | 30,976.00 | - | Supply of goods and services | - | Not applicable | - | - | - | - | 30,976.00 | - | Claim amount rejected after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. |
| 2 | SWAJIT ABRASIVES (P) LTD. | 18-03-2020 | 13,68,190.00 | 10,15,507.58 | Supply of goods and services | - | Not applicable | - | 1.79 | - | - | 3,52,682.42 | - | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned. |
| 3 | KAPSEK ENGINEERS PVT. LTD. | 18-03-2020 | 10,325.00 | 10,325.00 | Supply of goods and services | - | Not applicable | - | 0.02 | - | - | - | - | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. |
| 4 | MAHAVIR XPERT TECHNOPLAST PVT. LTD | 18-03-2020 | 1,00,180.00 | 93,910.00 | Supply of goods and services | - | Not applicable | - | 0.17 | - | - | 6,270.00 | - | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. |
| 5 | D.K.ENTERPRISE | 19-03-2020 | 1,90,200.00 | 99,130.00 | Supply of goods and services | - | Not applicable | - | 0.17 | - | - | 91,070.00 | - | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. |
| 6 | H.K.SALES CORPORATION | 20-03-2020 | 57,159.00 | 57,519.00 | Supply of goods and services | - | Not applicable | - | 0.10 | - | - | -360.00 | - | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. |
| 7 | SPEED GO LOGISTICS | 23-03-2020 | 4,55,576.00 | 4,55,576.00 | Supply of goods and services | - | Not applicable | - | 0.80 | - | - | - | - | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. |
| 8 | SUVAS CERAMIC ABRASIVES | 24-03-2020 | 22,76,780.00 | 17,31,030.20 | Supply of goods and services | - | Not applicable | - | 3.04 | - | - | 5,45,749.80 | - | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. |
| 9 | GANDHI ABRASIVES CORPORATION | 28-03-2020 | 22,43,726.00 | 18,24,811.40 | Supply of goods and services | - | Not applicable | - | 3.21 | - | - | 4,18,914.60 | - | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. |
| 10 | PLASTOCHEM INDIA PVT. LTD. | 29-03-2020 | 13,33,999.00 | 12,57,091.12 | Supply of goods and services | - | Not applicable | - | 2.21 | - | - | 76,907.88 | - | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. |
| 11 | TECH MART ENGINEERING | 01-04-2020 | 50,83,872.45 | 17,70,874.90 | Supply of goods and services | - | Not applicable | - | 3.11 | - | - | 33,12,997.55 | - | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned. |
| 12 | H. M. BROTHERS | 02-04-2020 | 2,68,096.25 | 2,55,116.38 | Supply of goods and services | - | Not applicable | - | 0.45 | - | - | 12,979.87 | - | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. |
| 13 | PLANT & EQUIPMENT SERVICES (BIMAN GHOSH) | 03-04-2020 | 60,795.00 | 44,231.00 | Supply of goods and services | - | Not applicable | - | 0.08 | - | - | 16,564.00 | - | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. |
| 14 | TAPARIA BROTHERS | 03-04-2020 | 9,67,292.35 | 8,28,172.00 | Supply of goods and services | - | Not applicable | - | 1.46 | - | - | 1,39,120.35 | - | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned. |
| 15 | CJ DARCL LOGISTICS LIMITED | 04-04-2020 | 1,76,419.00 | 1,48,437.00 | Supply of goods and services | - | Not applicable | - | 0.26 | - | - | 27,982.00 | - | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned. |
| 16 | GMT Industries Limited | 06-04-2020 | 1,33,51,237.00 | 1,33,51,237.00 | Supply of goods and services | - | Not applicable | - | 23.47 | - | - | - | - | Claim amount admitted vide order dated: 23.06.2015, by the arbitration award of district and sessions judge Faridabad. |
| 17 | TRANSPORT CORPORATION INDIA LIMITED | 27-05-2020 | 1,85,265.00 | 1,22,748.29 | Supply of goods and services | - | Not applicable | - | 0.22 | - | - | 62,516.71 | - | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned. |

| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim rejected | Amount of claim under verification | Remarks, if any |
|---------|------------------------------------|---------------------------|----------------|---------------------------|------------------------------|--|--|-----------------------------|--|----------------------------|--|--------------------------|------------------------------------|--|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by lien or attachment removed?(pending disposal) | Whether lien/ attachment removed?(Yes/No) | Amount covered by guarantee | % share in total amount of claims admitted | | | | | |
| 18 | SHREE VISHAKARMA TRANSPORT | 26-06-2020 | 3,34,413.00 | 1,81,893.00 | Supply of goods and services | - | Not applicable | - | 0.32 | - | - | 1,52,520.00 | | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. |
| 19 | SHRI TRADING CORPORATION | 28-07-2020 | 11,78,419.00 | 11,78,419.00 | Supply of goods and services | - | Not applicable | - | 2.07 | - | - | - | | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. |
| 20 | AMPCO METAL INDIA PVT. LTD. | 19-08-2020 | 5,22,117.00 | 5,22,117.00 | Supply of goods and services | - | Not applicable | - | 0.92 | - | - | - | | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. |
| 21 | MAHENDRA TRADING COMPANY | 19-08-2020 | 2,19,705.95 | 1,44,735.00 | Supply of goods and services | - | Not applicable | - | 0.25 | - | - | 74,970.95 | | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned. |
| 22 | SEARCH AND CORDON SECURITY PVT LTD | 03-04-2020 | 8,62,489.00 | 1,42,279.00 | Supply of goods and services | - | Not applicable | - | 0.25 | - | - | 7,20,210.00 | | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned. |
| 23 | GLOBAL(INDIA) BEARING CORPORATION | 21-10-2020 | 3,04,632.00 | 1,45,227.00 | Supply of goods and services | - | Not applicable | - | 0.26 | - | - | 1,59,405.00 | | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned. |
| 24 | RATAN STEEL SUPPLY CO. | 11.11.2021 | 1,94,18,486.00 | 1,94,18,486.00 | Supply of goods and services | - | Not applicable | - | 34.14 | - | - | - | | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. |
| 25 | SUMITRA CHEMICALS & MINERALS | CLAIM SUBMITTED IN CIRP | 2,40,050.90 | 1,35,642.00 | Supply of goods and services | - | Not applicable | - | 0.24 | - | - | 1,04,408.90 | | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned. |
| 26 | MODOPLAST COMPANY | CLAIM SUBMITTED IN CIRP | 1,87,586.00 | 1,86,257.00 | Supply of goods and services | - | Not applicable | - | 0.33 | - | - | 1,329.00 | | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. |
| 27 | ARIHANT ELECTRICALS | CLAIM SUBMITTED IN CIRP | 41,313.00 | 41,313.00 | Supply of goods and services | - | Not applicable | - | 0.07 | - | - | - | | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. |
| 28 | ASSOCIATED INDIA AGENCY | CLAIM SUBMITTED IN CIRP | 18,925.00 | 18,925.00 | Supply of goods and services | - | Not applicable | - | 0.03 | - | - | - | | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. |
| 29 | NATIONAL ENGINEERING | CLAIM SUBMITTED IN CIRP | 3,03,569.00 | - | Supply of goods and services | - | Not applicable | - | - | - | - | 3,03,569.00 | | Claim rejected since the claim amount has not reflected in the books of accounts of the Corporate debtor |
| 30 | SUNDREX OIL COMPANY LIMITED | CLAIM SUBMITTED IN CIRP | 20,37,241.95 | 12,57,845.00 | Supply of goods and services | - | Not applicable | - | 2.21 | - | - | 7,79,396.95 | | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned. |
| 31 | BHABANI SANKAR NAYAK | CLAIM SUBMITTED IN CIRP | 71,386.00 | - | Supply of goods and services | - | Not applicable | - | - | - | - | 71,386.00 | | Claim rejected since the claim amount has not reflected in the books of accounts of the Corporate debtor |
| 32 | SINGAPUR RUBBER MOULDERS CO. | CLAIM SUBMITTED IN CIRP | 83,207.00 | 83,207.00 | Supply of goods and services | - | Not applicable | - | 0.15 | - | - | - | | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. |
| 33 | LCL LOGISTRIX (INDIA) PVT. LTD. | CLAIM SUBMITTED IN CIRP | - | - | Supply of goods and services | - | Not applicable | - | - | - | - | - | | Form B not submitted by the creditor in the CIRP |
| 34 | MAHAVEER ENTERPRISES | CLAIM SUBMITTED IN CIRP | 9,94,036.00 | - | Supply of goods and services | - | Not applicable | - | - | - | - | 9,94,036.00 | | Claim rejected since the claim amount has not reflected in the books of accounts of the Corporate debtor |

| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim rejected | Amount of claim under verification | Remarks, if any |
|---------|-----------------------------------|---------------------------|----------------|---------------------------|------------------------------|--|--|-----------------------------|--|----------------------------|--|--------------------------|------------------------------------|---|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by lien or attachment removed?(pending disposal) | Whether lien/ attachment removed?(Yes/No) | Amount covered by guarantee | % share in total amount of claims admitted | | | | | |
| 35 | SHAILJA INTERNATIONAL | CLAIM SUBMITTED IN CIRP | 1,09,291.00 | 1,09,291.00 | Supply of goods and services | - | Not applicable | - | 0.19 | - | - | - | - | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. |
| 36 | ARTECH INTERNATIONAL PVT. LTD. | CLAIM SUBMITTED IN CIRP | 1,33,975.00 | 1,33,975.00 | Supply of goods and services | - | Not applicable | - | 0.24 | - | - | - | - | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. |
| 37 | SUNRISE INTERNATIONAL | CLAIM SUBMITTED IN CIRP | 7,255.82 | 7,255.82 | Supply of goods and services | - | Not applicable | - | 0.01 | - | - | - | - | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. |
| 38 | INDIA BEARING AND MILL STORES | CLAIM SUBMITTED IN CIRP | 1,94,211.57 | 1,84,116.00 | Supply of goods and services | - | Not applicable | - | 0.32 | - | - | 10,095.57 | - | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. |
| 39 | R S BEARING (INDIA) | CLAIM SUBMITTED IN CIRP | 1,30,420.00 | 1,04,767.00 | Supply of goods and services | - | Not applicable | - | 0.18 | - | - | 25,653.00 | - | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. |
| 40 | ASSOCIATED ROAD CARRIERS LIMITED | CLAIM SUBMITTED IN CIRP | 35,460.00 | 7,889.00 | Supply of goods and services | - | Not applicable | - | 0.01 | - | - | 27,571.00 | - | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. |
| 41 | RANJIT NAYAK | CLAIM SUBMITTED IN CIRP | 1,47,868.00 | - | Supply of goods and services | - | Not applicable | - | - | - | - | 1,47,868.00 | - | Claim rejected since the claim amount has not reflected in the books of accounts of the Corporate debtor |
| 42 | BHUMI ENTERPRISE | CLAIM SUBMITTED IN CIRP | 1,73,461.00 | 1,71,359.00 | Supply of goods and services | - | Not applicable | - | 0.30 | - | - | 2,102.00 | - | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. |
| 43 | HAKIMI HYDRAULICS AND FITTINGS | CLAIM SUBMITTED IN CIRP | 51,853.92 | 12,471.00 | Supply of goods and services | - | Not applicable | - | 0.02 | - | - | 39,382.92 | - | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. |
| 44 | TECHNOSOFT CONSULTANCY & SERVICES | CLAIM SUBMITTED IN CIRP | 1,03,301.00 | 1,03,301.00 | Supply of goods and services | - | Not applicable | - | 0.18 | - | - | - | - | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. |
| 45 | VATSAL PACKKAGING PVT. LTD. | CLAIM SUBMITTED IN CIRP | 34,07,453.00 | 25,03,776.00 | Supply of goods and services | - | Not applicable | - | 4.40 | - | - | 9,03,677.00 | - | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. |
| 46 | DCP TRANSPower (P) LTD. | CLAIM SUBMITTED IN CIRP | 74,998.00 | 69,905.00 | Supply of goods and services | - | Not applicable | - | 0.12 | - | - | 5,093.00 | - | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. |
| 47 | ADITYA ENTERPRISE | CLAIM SUBMITTED IN CIRP | 1,71,142.00 | 1,71,142.00 | Supply of goods and services | - | Not applicable | - | 0.30 | - | - | - | - | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. |
| 48 | SOMA SECURITY SERVICE | CLAIM SUBMITTED IN CIRP | 3,30,380.00 | 3,24,780.00 | Supply of goods and services | - | Not applicable | - | 0.57 | - | - | 5,600.00 | - | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. |
| 49 | DINDA ENGINEERING | CLAIM SUBMITTED IN CIRP | 51,923.00 | 50,886.00 | Supply of goods and services | - | Not applicable | - | 0.09 | - | - | 1,037.00 | - | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. |
| 50 | TRIMAN ENTERPRISES | CLAIM SUBMITTED IN CIRP | 2,12,975.00 | 2,12,975.00 | Supply of goods and services | - | Not applicable | - | 0.37 | - | - | 0 | - | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. |
| 51 | DURGA ENTERPRISE | CLAIM SUBMITTED IN CIRP | 80,850.00 | 80,850.00 | Supply of goods and services | - | Not applicable | - | 0.14 | - | - | 0 | - | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. |
| 52 | S.N.ENTERPRISES | CLAIM SUBMITTED IN CIRP | 11,564.00 | 11,564.00 | Supply of goods and services | - | Not applicable | - | 0.02 | - | - | - | - | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. |
| 53 | SMRITI TRADING COMPANY | CLAIM SUBMITTED IN CIRP | 66,930.00 | 66,930.00 | Supply of goods and services | - | Not applicable | - | 0.12 | - | - | - | - | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. |
| 54 | SRI DURGA SAW MILL | CLAIM SUBMITTED IN CIRP | 55,300.00 | 55,300.00 | Supply of goods and services | - | Not applicable | - | 0.10 | - | - | - | - | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. |

| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim rejected | Amount of claim under verification | Remarks, if any |
|---------|-----------------------------|---------------------------|----------------|---------------------------|------------------------------|---|--|-----------------------------|--|----------------------------|--|--------------------------|------------------------------------|---|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by lien or attachment pending disposal | Whether lien/ attachment removed?(Yes/No) | Amount covered by guarantee | % share in total amount of claims admitted | | | | | |
| 55 | ENGINEERS & DEVELOPERS | CLAIM SUBMITTED IN CIRP | 5,15,795.70 | 5,15,796.00 | Supply of goods and services | - | Not applicable | - | 0.91 | - | - | | | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. |
| 56 | ARIHANT INTERNATIONAL | CLAIM SUBMITTED IN CIRP | 58,535.00 | 58,535.00 | Supply of goods and services | - | Not applicable | - | 0.10 | - | - | | | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. |
| 57 | PATEL STRAP INDUSTRIES | CLAIM SUBMITTED IN CIRP | 2,80,685.00 | 2,80,685.00 | Supply of goods and services | - | Not applicable | - | 0.49 | - | - | | | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. |
| 58 | MANDAL ELECTRICALS | CLAIM SUBMITTED IN CIRP | 35,636.00 | 35,032.00 | Supply of goods and services | - | Not applicable | - | 0.06 | - | - | | | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. |
| 59 | DESHBANDHU SERVICE STATION | CLAIM SUBMITTED IN CIRP | 1,17,179.00 | 1,17,179.00 | Supply of goods and services | - | Not applicable | - | 0.21 | - | - | | | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. |
| 60 | TOFC & Co. | CLAIM SUBMITTED IN CIRP | 46,367.00 | 21,528.00 | Supply of goods and services | - | Not applicable | - | 0.04 | - | - | | | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. |
| 61 | DIGANTA TECHNOLOGIST | CLAIM SUBMITTED IN CIRP | 9,945.00 | 9,945.00 | Supply of goods and services | - | Not applicable | - | 0.02 | - | - | | | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. |
| 62 | PRECISION ENGINEERING WORKS | CLAIM SUBMITTED IN CIRP | 13,872.40 | 13,872.40 | Supply of goods and services | - | Not applicable | - | 0.02 | - | - | | | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. |
| 63 | ARVIND BEARING COMPANY | CLAIM SUBMITTED IN CIRP | 25,381.03 | 21,565.00 | Supply of goods and services | - | Not applicable | - | 0.04 | - | - | | | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. |
| 64 | MILL STORES TRADING CO. | CLAIM SUBMITTED IN CIRP | 12,809.00 | 12,808.00 | Supply of goods and services | - | Not applicable | - | 0.02 | - | - | | | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. |
| 65 | MONDAL ENGINEERS | CLAIM SUBMITTED IN CIRP | 50,751.00 | 50,751.00 | Supply of goods and services | - | Not applicable | - | 0.09 | - | - | | | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. |
| 66 | MAA KAMAKHYA ROAD WAYS | CLAIM SUBMITTED IN CIRP | 4,336.00 | 4,336.00 | Supply of goods and services | - | Not applicable | - | 0.01 | - | - | | | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. |
| 67 | LUNA BEARING | CLAIM SUBMITTED IN CIRP | 52,811.00 | 52,387.00 | Supply of goods and services | - | Not applicable | - | 0.09 | - | - | | | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. |
| 68 | K.K.ENTERPRISE | CLAIM SUBMITTED IN CIRP | 18,770.00 | 18,455.00 | Supply of goods and services | - | Not applicable | - | 0.03 | - | - | | | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. |
| 69 | MARUTI NANDAN UDYOG | CLAIM SUBMITTED IN CIRP | 17,36,193.00 | 17,36,193.00 | Supply of goods and services | - | Not applicable | - | 3.05 | - | - | | | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. |
| 70 | RAHUL ENTERPRISES | CLAIM SUBMITTED IN CIRP | 1,92,846.79 | 1,92,846.79 | Supply of goods and services | - | Not applicable | - | 0.34 | - | - | | | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. |
| 71 | AIFA RUBBER ENTERPRISE | CLAIM SUBMITTED IN CIRP | 35,192.00 | 35,192.00 | Supply of goods and services | - | Not applicable | - | 0.06 | - | - | | | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. |
| 72 | HARI OM UDYOG | CLAIM SUBMITTED IN CIRP | 42,919.81 | 22,998.00 | Supply of goods and services | - | Not applicable | - | 0.04 | - | - | | | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. |
| 73 | TRANSOLUTIONS PVT. LTD. | CLAIM SUBMITTED IN CIRP | 2,39,416.00 | 2,39,416.00 | Supply of goods and services | - | Not applicable | - | 0.42 | - | - | | | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. |
| 74 | BASU TRADING CORPORATION | CLAIM SUBMITTED IN CIRP | 17,877.00 | 17,877.00 | Supply of goods and services | - | Not applicable | - | 0.03 | - | - | | | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. |

| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim rejected | Amount of claim under verification | Remarks, if any |
|---------|--------------------------------|---------------------------|-----------------------|---------------------------|------------------------------|---|--|-----------------------------|--|----------------------------|--|--------------------------|------------------------------------|---|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by lien or attachment pending disposal | Whether lien/ attachment removed?(Yes/No) | Amount covered by guarantee | % share in total amount of claims admitted | | | | | |
| 75 | OMEGA VALVE MFG.CO. | CLAIM SUBMITTED IN CIRP | 1,00,704.00 | 77,370.00 | Supply of goods and services | - | Not applicable | - | 0.14 | - | - | | | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. |
| 76 | V TRANS (INDIA) LIMITED | CLAIM SUBMITTED IN CIRP | 2,18,320.00 | 1,27,498.00 | Supply of goods and services | - | Not applicable | - | 0.22 | - | - | | | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. |
| 77 | AZAD RUBBER INDUSTRIES | CLAIM SUBMITTED IN CIRP | 1,95,545.00 | 1,91,077.00 | Supply of goods and services | - | Not applicable | - | 0.34 | - | - | | | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. |
| 78 | ROYAL ENGINEERING CO. | CLAIM SUBMITTED IN CIRP | 60,244.00 | 32,058.00 | Supply of goods and services | - | Not applicable | - | 0.06 | - | - | | | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. |
| 79 | SAI INFRA TRADERS | CLAIM SUBMITTED IN CIRP | 1,71,840.00 | 1,71,840.00 | Supply of goods and services | - | Not applicable | - | 0.30 | - | - | | | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. |
| 80 | METALLOYDS | CLAIM SUBMITTED IN CIRP | 2,56,950.00 | - | Supply of goods and services | - | Not applicable | - | - | - | - | | | Claim rejected since the claim amount has not reflected in the books of accounts of the Corporate debtor |
| 81 | EFFICIENT HARDWARE & TOOLS CO | CLAIM SUBMITTED IN CIRP | 26,644.00 | 26,644.00 | Supply of goods and services | - | Not applicable | - | 0.05 | - | - | | | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. |
| 82 | BEST COMPRESSOR VALVE MFG.CO. | CLAIM SUBMITTED IN CIRP | 2,78,954.32 | 1,58,954.00 | Supply of goods and services | - | Not applicable | - | 0.28 | - | - | | | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. |
| 83 | SELGA STEEL INDUSTRIES PVT LTD | CLAIM SUBMITTED IN CIRP | 17,48,878.00 | 17,31,361.00 | Supply of goods and services | - | Not applicable | - | 3.04 | - | - | | | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. |
| | TOTAL | | 6,70,93,674.21 | 5,68,78,793.88 | | | | | | | | | | 96,23,682.47 |